

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL**  
**PRADESH)**

**NO.HC.VII-83/1994/6651/A**

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti G. B. Changkakati.  
Principal Judge,  
Family Court, Dhubri.

Dated Guwahati, the 16<sup>th</sup> November, 2018.

Sub:- **Casual Leave along with station leave permission.**

Ref:- Your letter No. FC.XII-3/2018/290/E, dtd. 14.11.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Casual Leave on 22.11.2018 along with station leave permission from the afternoon of 20.11.2018 till the morning of 26.11.2018, has been granted/~~rejected~~.

The Counsellor, Family Court, Dhubri, will remain in-charge of your Court and Office in your absence on leave.

Yours faithfully,

  
**JOINT REGISTRAR (VIGILANCE).**  
